125

(c) The outcome of the discussions was issued in the form of a Communique which inter alia stated that "The State must continue to retain a central responsibility for quality ensuring access, control, transparency, accountability and equity, it remained responsible for providing Basic Education as a right to all citizens." The Ministers also noted that partnerships and participation in education had recently assumed special significance as a result of the spread of principle of democracy and its values, a reassessment of the role of the State in society, and expanding demands in the States in the face of fiscal constraints.

Financial Assistance to Voluntary Cultural Organisations

1556. SHRIMATI CHANDRIKA ABHI-NANDAN JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of voluntary cultural organisations of Gujarat and Maharashtra being financially assisted for the dissemination of tribal folk art and culture:

- (b) the details of financial assistance given to them during each of the last tare i
- (c) the number of applications received for financial assistance and the latest position in regard to the consideration of the applications?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) Three voluntary organisations from Gujarat and two voluntary organisations from Maharashtra have been financially assisted during the last three year under the scheme of Financial Assistance for Promotion and Dissemination of Tribal and Folk Art and Culture.

- (b) The detailed information regarding financial assistance given to voluntary organisations during each of the last three years District-wise is as per annexer as Statement. (See below).
- (c) 9 applications were received from Gujarat and Maharashtra during the last three years, none of which is pending.

Statement Financial Assistance to Voluntary Cultural Organisations

SI.	Name of the State	Name of District	No. of Organisa-	Financial	Assistance	Giuen
190.	Sinte		tions	1991-92	1992-93	1993-94
1	Guiarat .	Ahmedabad .	3	Rs. 60,000	Rs. 1,00,000	Rs. 80,000
2	Maharashtra	Bombay .	2	Nil.	1,40,000	60,000

CBSE Schools in Karnataka

1557. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) how many Central Board of Secondary Education (CBSE) Schools are functioning in Karnataka;
- (b) what are the criteria laid down by Government for according permission to start a CBSE School;
- (c) the number of CBSE Schools sanctioned in Karnataka during the years 1992-93, 1993-94 and so far in 1994-95 with names of such Schools and the names of places, and

(d) in how many cases, the Schools have been sanctioned without getting No Objection Certificate from Government of Karnataka?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) As per information received from the Central Board of Secondary Education (CBSE), 91 schools of Karnataka are affiliated to the CBSE as on 30-11-1994.

(b) The Schools seeking affiliation to the CBSE are required to fulfil various conditions prescribed in the Affiliation Bye-laws of the Board. Formal recognition of the school and issue of a'No Objection Certificate

by the concerned State/UT Government, possession of adequate land,-j'aryof the ;

and payment of salaries not less than the scales of pay prescribed by the concerned State/UT Government are the main conditions laid down in the Affiliation Bye-laws.

(c) A statement showing the names of schools in Kaniatak t to the CBSE during the years 1992-93, 1993-94 and so far in 1994-95 is annexed. (See below).

(d) As per information received from the CBSE, Government or Government-aided s, schools run by autonomous organisa-i vrlcr the Government, schools run by Government Departments directly and schools managed directly by Public Sector Undertakings, etc. axe riot required to submit 'No Objection Certificate' from the concerned State/UT Government while seeking affiliation to the Board. The Board has informed that none of the private un-aided schools of Karnataka has been affiliated to the Board without getting 'No Objection Certificate' from the State Government.

Statement CBSE Schools in Karnataka

SI. No	Name of School	Year
1	Kendriya Vidyalaya M.G. Railway Colony Bangalore-560023, Karnataka,	1992-93
2	Air Force School, Bidar-585401, Karnataka.	1992-93
3	Air Force School, Murugeshwpalaya P.O. Vimanpura (HAL) Bangalore-560017, Karnataka.	1992-93
4	Vidyaniketan Public School, 961, 9th Cross, 13th Main Sreenagar, Bangalore-560050 Karnataka.	1993-94
5	Air Force School, Air Force Station, Murugeshpalaye Yelahanka, Bangalore-560063, Karnataka.	1993-94
6	Mansarovar Pushkarui Vidyasharm, Acharyashram, Mysore-570012, Karnataka.	1994-95
7	Smt. Pyari Bai Sampathraj Kothari School, I.B. Road, Raichur, Karnataka.	1994-95
8	Atomic Energy Central School, R.M.P. Yeiwal Colony, Yelwal P.O., Mysore-571130, Kamataka.	1994-95
9	Jnanodaya School, Sri Shankara Math Compound, Bangalore-560004, Karnataka.	1994-95
10	Jyothy Kendriya Vidyalaya Jyoti Layout, Yelachenahalli Kanakapura Road, Bangalore-560078, Karnataka.	1994-95
Ĥ	Sri Kumaran Children's Home Nursery, Primary School Tata Silk Farm, Basuranagudi, Bangalore-560004, Karnataka.	1994-95